

(b) whether it is a fact that passports of two of them were impounded by police at the last minute; and

(c) if so, whether Government have made inquiry into the episode and what are the names of the persons punished for it?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (c) Despite their best efforts Government have so far not got any evidence about any such cases having taken place.

Supply of Uranium to India by USSR

2339. **SHRI HARISHANKAR BHABHRA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the USSR has offered to supply enriched uranium to India;

(b) if so, when was the offer made, and at what stage of consideration is it with the Government of India; and

(c) what are the conditions under which the offer would operate?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (c) The matter was mentioned by the then Soviet Premier, the late Mr. Kosygin, during his visit to India in March 1979, but in view of the existing agreement with the USA, the matter was not pursued.

Assistance to Pakistan by Soviet Union

2340. **SHRI SUNDER SINGH BHANDARI:**
SHRI ASHWANI KUMAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to press reports to the effect that the Soviet Ambassador to Pakistan, Mr. Smirov, has stated that the Soviet Union could provide effective assistance to Pakistan in the field of nuclear power;

(b) whether it is a fact that as a result of such assistance Pakistani nuclear war capability is likely to acquire new dimension; and

(c) if so, what is Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir. We have been told officially by the USSR side that there is no truth in these reports.

(b) and (c) Do not arise.

Bus facilities for the residents of Pushap Vihar

2341. **SHRIMATI AMARJIT KAUR:**

SHRI RAMANAND YADAV:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received any representation with regard to the inadequate bus facilities to residents of M.B. Road and Pushap Vihar, Sector III, New Delhi;

(b) if so, what are the details thereof and what decision has been taken by Government in regard to construct a bus terminal at Pushap Vihar, Sector III which is a Centre place of the nearby areas;

(c) whether Government propose to start special buses from Pushap Vihar Sector III to Central Secretariat specially during peak hours; and

(b) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):
(a) Yes, Sir.

(b) There is a demand to operate Routes No. 500 and 501 from Water Tank which are at present operating from Mandir Marg. The DDA has been requested to provide a suitable site near Water Tank for a terminal

as at present no such facility is available there.

(c) and (d) There is no such proposal at present.

De-reservation to posts reserved for Scheduled Castes and Scheduled Tribes

2342. SHRI F. M. KHAN;
SHRI SYED AHMAD
HASHMI;

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that during the last two years a large number of posts in his Ministry reserved for Scheduled Castes and Scheduled Tribes have been de-reserved; and

(b) if so, whether his Ministry approached the U.P.S.C. for the relaxation of the relevant rules so as to avoid de-reservations and if not, what are the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b) During the last two years, despite extending various relaxations available under the rules, to the S.C. and S.T. candidates the Ministry had to de-reserve some reserved posts which were carried forward to the next recruitment years as sufficient number of eligible Scheduled Caste and Scheduled Tribe candidates were just not available. This practice is not peculiar to this Ministry but has had to be followed by other Ministries also. All relaxations, as provided for in the general directives issued by the Department of Personnel and Administrative Reforms, Ministry of Home Affairs, are being extended to all the Scheduled Caste and Scheduled Tribe candidates in this Ministry, in the context of norms laid down by the Department of Personnel and Administrative Reforms, Ministry of Home Affairs.

Bus Service in LIC Colony in West Delhi

2343. SHRI RAM LAKHAN PRASAD GUPTA;
DR. BHAI MAHAVIR;

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the residents of 14 Co-operative Societies constructing the Rohtak Road Society complex have been representing to the DTC against the near-absence of public transport in their areas;

(b) what is the frequency of the service connecting LIC Colony to Jwalaheri in West Delhi; and

(c) what steps are proposed to be taken by Government to connect these areas with important points like Central Secretariat Railway Stations, Nehru Place, ITO etc. by operating DTC buses?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Yes, Sir.

(b) 60 minute headway between Nangli—Syed and Mori Gate is provided on Route No. 233.

(c) The area of Jwalaheri, LIC Colony Reserve Bank Colony, Sunder Vihar, Meera Bagh etc., are still at the developing stage. The present service frequency provided on route No. 233 as revealed by observations made, is adequately meeting their transport requirements.

Murder of Indian pilgrim in Sri Lanka

2344. SHRI KALPNATH RAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a report appearing in the 'Times of India' of 25th August, 1981 to the effect that an Indian pilgrim was hacked to death by assailants at Tissamaharama in Sri Lanka on August 23, 1981.